

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/219/2017  
NAME OF THE PETITIONER(S) : VILVA PROPERTIES & DEVELOPERS LTD  
NAME OF THE RESPONDENT(S) : VARIAR BENEFIT FUND LTD  
UNDER SECTION : 73(4)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

**ORDER**

Counsel for petitioner called but was absent. Post the matter on 12.01.2018.

— Sd —  
(S VIJAYARAGHAVAN)  
Member (Technical)

— Sd —  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc